

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4598  
ANSWERED ON:25.08.2010  
FRISKING DURING EXAMS  
Joshi Shri Pralhad Venkatesh;Singh Shri Ganesh

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has issued guidelines to schools on the manner in which frisking of students should be conducted in the examination hall;
- (b) if so, the details thereof;
- (c) whether any instances of misbehaviour with girl students have been reported in the recent past; and
- (d) if so, the details thereof and the action taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

- (a) and (b): Central Board of Secondary Education (CBSE) has stipulated in its guidelines for Centre Superintendents that candidates can be physically searched by the Centre Superintendent/Assistant Centre Superintendents/Inspectors deputed by the Board before or during the examination at any time. However, female examinees can be searched only by Lady Assistant Superintendent.
- (c): No instance of misbehavior with girls students have been reported in the recent past.
- (d): Does not arise.